

**Central Administrative Tribunal
Principal Bench**

OA No.2774/2016

New Delhi, this the 5th day of April, 2017

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. Dr. V.P. Garg, (Retd. Principal),
Aged about 72 years,
S/o Late Dr. G.R. Garg
R/o B-2/48A, Keshavpuram,
New Delhi - 110053
2. Mrs. C. Sarla Devi, (TGT)
Aged about 59 years,
W/o Sh. V.V. Subba Rao
R/o 44-8-4, Narasiah Street,
Gunadala, Vijaywada, A.P.
3. Sh. D.M. Banerjee, (Retd. TGT)
Aged about 65 years
S/o Late Sh. G.C. Banerjee
R/o 54-A, Model Town,
Balia, P.O. – Garia, Kolkata,
4. Sh. D.R. Yadav, (Retd. Principal)
Aged about 61 years
S/o Late Sh. R.C. Yadav
R/o E-926, MIG Flats,
Sector – 11, Pratap Vihar, Ghaziabad, U.P.
5. Sh. Nissar Ahmed (Retd. Principal)
Aged about 64 years
S/o Sh. R. Ahmed
R/o C-10, Shaheen Bagh,
Abdul Fazal Enclave – II,
Okhla Jamia Nagar, New Delhi
6. Mrs. Pramila Jain (PGT)
Aged about 57 years
W/o Sh. N.K. Jain
R/o 38, Neelgiri Apartments,
Sector – 9, Rohini, Delhi
7. Mrs. Sarita Srivastav (Retd. PGT)
Aged about 63 years
W/o Sh. Udai Saxena
R/o 23, Silver Estate, Bagmugalia, Bhopal, M.P.
8. Dr. S.C. Dubey (Retd. Vice Principal)
Aged about 64 years
S/o Late Sh. K.L. Dubey
R/o Scheme No. 34,

House No. 340, Opposite Verma Tol Kanta, Neemuch (M.P.)

9. Mrs. Suneeta Malhotra (PGT)
Aged about 59 years
W/o Sh. K.K. Malhotra
R/o B-2B/37, Janakpuri, New Delhi – 110058.
10. Mrs. Sunita Gupta (PGT)
Aged about 56 years
W/o Sh. V.K. Gupta
R/o House No. 2/III, KV Teachers Colony, Morar Cantt, Gwalior, M.P.
11. Mrs. Sushma Kumari (PGT)
Aged about 54 years
W/o Sh. R.C. Sharma
R/o 387, Nimri Colony, Ashok Vihar, Phase – IV, Delhi – 110052
12. Mrs. Usha Pillai (Retd. Principal)
Aged about 64 years
W/o Sh. K.G.A. Pillai
R/o B-2/102, Paradise Apartment, Patparganj, Plot No. 40, Delhi – 110092
13. Sh. V.D. Gullapalli (Retd. Principal)
Aged about 67 years
S/o Sh. D.N. Gullapalli
R/o 1, Grihlakhami, Ganesh Colony, Pipe Line Road, Ahmad Nagar – 414003
15. Sh. A.K. Katiyar (Retd. Principal)
Aged about 66 years
S/o Late Sh. Ram Snehi Katiyar
R/o E-45, Ambedkarpuram, Avas Vikas I Panki Road, Kalyanpur, Kanpur, U.P.
16. Mrs. V.V. Gullapalli (Retd. Principal)
Aged about 67 years
W/o Sh. V.D. Gullapalli
R/o 1, Grihlakhami, Ganesh Colony, Pipe Line Road,] Ahmad Nagar-414003.

...Applicants

(By Advocate : Mr. M. K. Bhardwaj)

V E R S U S

1. The Chairman,
Kendriya Vidyalaya Sangathan,
O/o Hon'ble Minister of HRD,
Ministry of HRD, Shastri Bhawan, New Delhi
2. The Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,

Shaheed Jeet Singh Marg, New Delhi-110016

3. The Secretary,
Department of Expenditure,
Ministry of Finance, North Block, New Delhi.Respondents

(By Advocate : Mr. S. Rajappa)

ORDER (ORAL)

Hon'ble Mr. P. K. Basu, Member (A) :

Heard the learned counsel for both the parties.

2. It is stated by the learned counsel for the applicants that those teachers appointed between 01.01.1986 up to 31.12.2003 should be granted the benefit of GPF Pension Scheme as has been prayed by the applicants in this O.A in the light of order dated 06.01.2017 in O.A No. 3084/2015, order dated 19.09.2016 in O.A No. 3112/2013 and order dated 08.11.2016 in O.A No. 2073/2014

3. We, therefore, dispose of this application with a direction to the respondents to consider the case of the applicants in the light of the decisions cited above. The respondents shall take a final decision in their cases within 90 days from the date of receipt of a copy of this order and if the applicants are found to be entitled, the benefit of GPF Pension Scheme may be granted to them, in accordance with law. If not, the respondents shall pass a speaking and reasoned order with intimation to the applicants within the said 90 days period.

4. O.A stands disposed of with the above directions. No costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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